

(b) As in the statement given below :

Category	Total No. of Executives	No. of SC out of Col. 2	% age of SC	No. of ST out of Col. 2	%age of ST
General Manager	8	1	12.5	0	0
Chief Engineer/Chief	40	2	5.0	0	0
Sr. Manager	94	6	6.38	1	1.06
Manager	149	11	7.38	1	0.67
Dy. Manager	232	7	3.02	2	0.86
Asstt. Manager	230	44	19.13	3	1.30
Engineer	305	64	20.88	14	4.59

Backlog SC NIL ST 15

(c) Yes Sir

(d) In 1995 38 SC and 11 ST candidates were appointed through Special Recruitment Drive. In 1996 Special Recruitment Drive has been launched to Clear Backlog of 15 reserved posts for ST. In November 1996 offers were issued to 18 SC candidates for the posts of Trainee Engineer (Electrical) through Special recruitment drive.

(e) There is no reservation in promotion to the post of Managers and above.

(f) Category	SC	ST
Deputy Manager	01	0
Assistant Manager	18	1
Engineer/Officer	4	0

(g) Does not arise

HUDCO Loan

2746 PROF. JITENDRA NATH DAS : Will the PRIME MINISTER be pleased to state :

(a) the number of schemes recommended/forwarded by the Government of West Bengal for financial assistance from the HUDCO this year, 1996, and

(b) the number of these accorded approval by the HUDCO and the funds allocated or proposed to be allocated against each scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) As reported by HUDCO, Government of West Bengal have not recommended/forwarded any scheme for financial assistance of HUDCO during current financial year. However, this year HUDCO has received ten scheme from different agencies in West Bengal for which total loan assistance Rs. 48.35 crores has been sought. Sanction of these schemes will depend on result of the scrutiny based on the HUDCO's guidelines relating to technical soundness, financial viability and legal acceptability.

Unauthorised Construction

2747 SHRI SOUMYA RANJAN : Will the PRIME MINISTER be pleased to state the list of cases in which DDA has invoked its penal powers under the Delhi Development Act, 1957 to punish unauthorised construction and misuser in the Lal Dora of Villages falling in its Developed Area in the Western Zone of Delhi during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : The Delhi Development Authority has reported that no action has been taken in any case in the Lal Dora of villages during the last three years as such areas do not fall within their jurisdiction.

Dwelling Units for Poor

2748 SHRI R. SAMBASIVA RAO : Will the PRIME MINISTER be pleased to state :

(a) the number of dwelling units constructed and handed over to the poor living in urban areas during the mid current financial year.

(b) the target fixed for handing over such dwelling units to urban poor during the current financial year.

(c) the number of dwelling units being constructed for poor living in urban areas of Andhra Pradesh in the current financial year and the amount earmarked for this purpose during this financial year; and

(d) the details of such dwelling units handed over to poor in urban areas during the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) Housing being a state subject, the State Governments